

Shipping Service

*110. **Shri Sadhan Gupta** : Will the Minister of Home Affairs be pleased to state :

(a) whether there is any proposal to augment the shipping services between the mainland and the Andaman and Nicobar islands and between the different islands in the group :

(b) if so, the details thereof; and

(c) the frequency of the shipping service between the mainland and the islands when the proposals are put into effect ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Yes.

(b) For service between the mainland and the islands, one vessel has been purchased to replace ss. MAHARAJA. She will be put on service soon. Another vessel is under construction in Hindustan Shipyard and is expected to be ready in February 1957.

A vessel has been purchased for inter-island service also. She will also be put on service soon. It is proposed to get one more vessel for this service during the five year plan period.

(c) With the completion of the vessel at present under construction at Visakha-patnam, there will be about 36 trips a year between the mainland and the islands.

Small Savings

*111. **Shri Dabhi** : Will the Minister of Finance be pleased to state :

(a) whether it is a fact that, with a view to making the Small Savings drive in the country successful, Government propose to expand considerably the number of available post offices in the rural areas;

(b) whether Government propose to raise the rates of interest on the amounts deposited in the Postal Savings Banks; and

(c) if so, the particulars of the proposed expansion ?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) :

(a) Considerable expansion of the Postal facilities in rural areas is envisaged in the Second Five-Year Plan irrespective of the fact that it would also assist the Small Savings Movement in those areas.

(b) The rates of interest allowed on Postal Savings Bank Deposits follow generally the conditions of the money market and are reviewed from time to time in the light of those conditions.

(c) About 20,000 Post Offices are likely to be added during the Second Plan period.

Travancore-Cochin State Transport Department

*112. **Shri Kamath** : Will the Minister of Home Affairs be pleased to state :

(a) whether it is a fact that the Travancore-Cochin State Transport Department have entered into a reciprocal arrangement with the management of certain newspapers about the free transport of copies of their newspapers in lieu of free advertisements;

(b) if so, the names of such newspapers, and the terms and conditions of the arrangement ;

(c) whether it is proposed to continue the arrangement; and

(d) if so, the reasons therefor ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) Yes.

(b) A statement is laid on the Table of the House [See Appendix I, Annexure No. 29].

(c) and (d). The question of terminating the existing arrangement is under consideration.

असैनिक स्कूल-अध्यापक

*७१३. श्री भक्त दर्शन : क्या प्रतिरक्षा मंत्री २३ फरवरी, १९५६ के तारांकित प्रश्न संख्या १९० के उत्तर के सम्बन्ध में यह बतान की कृपा करेंगे कि तब से और कितने असैनिक (सिविलियन) स्कूल अध्यापकों को अन्य रोजगारों पर लगाया जा चुका है और कितने अब भी बेरोजगार हैं ?

प्रतिरक्षा मंत्री (डा० काठजू) : यह सूचना एकत्रित की जा रही है, और समाप्त पर रख दी जायेगी ।

Military Education

*114. **Dr. Satyawadi** : Will the Minister of Education be pleased to lay on the Table of the Sabha a statement showing the number of male and female students receiving Military education in different Universities of India and state :

(a) whether any aid, financial or otherwise, is given by Government to these Universities for this purpose; and

(b) if so, the details thereof ?

The Deputy Minister of Education (Dr. M. M. Das): Information is not readily available, but will be placed on the Table of the House when collected.

- (a) No, Sir.
(b) Does not arise.

**Engineering Research Institute,
Calcutta**

*116. **Shri Bibhuti Mishra**: Will the Minister of Natural Resources and Scientific Research be pleased to state:

- (a) whether it is a fact that Government propose to set up an Engineering Research Institute at Calcutta to intensify research in aeronautic engineering; and
(b) if so, when?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). No Sir.

Fiscal Monopolies

*117. { **Sardar Iqbal Singh** :
Sardar Akarpuri :

Will the Minister of Finance be pleased to refer to reply given to Starred Question No. 418 on the 2nd March, 1956 and state :

- (a) whether any decision for making an expert enquiry into the possibilities of setting up fiscal monopolies with a view to augmenting public revenues has since been taken; and
(b) if so, the nature thereof?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) and (b). This recommendation is still under active examination.

Hostels for Working Women

*118. **Dr. Ram Subhag Singh**: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1161 on the 4th April, 1956 and state :

- (a) whether the Committee appointed by the Central Social Welfare Board, to examine the question of starting hostels for working women in big cities, has since submitted its report;
(b) if so, whether the report has been accepted by the Board;
(c) the number of hostels proposed to be established under this scheme; and
(d) the total expenditure involved?

The Deputy Minister of Education (Dr. M. M. Das): (a) Yes Sir.

(b) The Board has accepted the report with certain modifications.

(c) and (d). The Board does not propose to establish any hostels but will offer

grants to voluntary organizations for this purpose. It is therefore not possible to indicate the number of hostels to be established or their cost.

Mineral Advisory Board

*119. **Shri Madiah Gowda**: Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether it is a fact that the Mineral Advisory Board at their meeting held recently at Bangalore recommended the starting of a training centre at or near Bangalore;

(b) if so, the steps Government propose to take in the matter; and

(c) the probable cost of such a training centre?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) No Sir.

(b) and (c). In view of the above, it is not proposed to pursue the matter.

Special Police Establishment

*120. **Shri Bogawat**: Will the Minister of Home Affairs be pleased to state :

(a) the number of cases of corruption or illegal gratification handled by the Special Police Establishment during 1955 and 1956 so far, and the number of persons involved in those cases;

(b) the number of persons who were punished and in what manner; and

(c) the number of Gazetted Officers involved and the fine collected during 1955 and 1956?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) to (c). A statement giving the required information and the relevant details is laid on the Table of the House [See Appendix I, Annexure No. 30].

Scheduled Tribes and Scheduled Castes Welfare Advisory Board

*121. **Shri Bheekha Bhai**: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1635 on the 21st April, 1956 and state :

(a) whether the Scheduled Tribes and Scheduled Castes Welfare Advisory Board have since been constituted; and

(b) if so, the names of their members?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Yes Sir.